

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD
– MEDIATION** – Orientation Programme on the "Role of Referral Judges in Mediation" on 04.07.2015 from 03.00 p.m. to 05.00 p.m. at Telangana State Legal Services Authority, Nyaya Seva Sadan, City Civil Court Compound, Hyderabad – Nomination of Judicial Officers of City Civil Court, City Small Causes Court, Metropolitan Sessions Courts at Hyderabad and Ranga Reddy District Headquarters - **ORDERS - ISSUED.**


REF: Letter ROC.No. 2186/TLSA/LSW/2015, dated 24.06.2015 from the Member Secretary (F.A.C.), Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.No. 3981/2015-B.SPL., DATED: 29 .06.2015

The High Court is pleased to pass the following Order:

The Judicial Officers working in the Units of City Civil Court, City Small Causes Court, Metropolitan Sessions Courts at Hyderabad and Ranga Reddy District Headquarters are hereby directed to participate in the Orientation Programme on the "**Role of Referral Judges in Mediation**" on 04.07.2015 from 03.00 p.m. to 05.00 p.m. at Telangana State Legal Services Authority, Nyaya Seva Sadan, City Civil Court Compound, Hyderabad. The said programme is being addressed by Sri Firdoshali Kassam Karachiwala, Advocate and Solicitors, Mumbai.

The Unit Heads of City Civil Court, City Small Causes Court, Metropolitan Sessions Courts at Hyderabad, are directed to communicate this order to all the Judicial Officers working in their respective Unit/s and the Pri. District and Sessions Judge, Rangareddy District is directed to communicate the order to all the Judicial Officers working at Rangareddy District Headquarters, for their participation in the above said Workshop on 04.07.2015.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary (F.A.C.), Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Pri. District and Sessions Judge, Rangareddy District at L.B.Nagar.

+Spare.